

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 30085/2024

[Arising out of impugned final judgment and order dated 31-03-2023 in WP No. 26643/2008 passed by the High Court of Andhra Pradesh at Amravati]

THE SENIOR DIVISIONAL PERSONNEL OFFICER

Petitioner(s)

VERSUS

K. SUBBA RAMUDU & ORS.

Respondent(s)

IA No. 161892/2024 - CONDONATION OF DELAY IN FILING

Date : 17-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) :Mr. Vikramjit Banerjee, A.S.G.
Mr. Sudarshan Lamba, AOR
Mr. Abhishek Singh, Adv.
Mr. Raghav Sharma, Adv.
Mr. Ishaan Sharma, Adv.
Ms. Durga Dutt, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the petitioner submits that similar matters are pending consideration before this Court in Civil Appeal No. 629 of 2022.
2. List the present Special Leave Petition along with Civil Appeal No. 629 of 2022.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)